

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101**

No.D&SJ/KLU/E/L.Hol./(57)/2002-  
Dated Kullu, the 25<sup>th</sup> November, 2016

**"OFFICE ORDER"**

In pursuance of instructions contained in Notification endorsement No.HHC/Admn.6(20)/77-XIX- 27541-68, dated 25.10.2016, of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, the following days are hereby declared as "Local Holidays", for the calendar year, 2017, in respect of all the Judicial Courts of this Civil and Sessions Division :-

13.01.2017	Friday	Lohri (Makkar Sakranti)
16.09.2017	Saturday	Shair (Sazza)

*sd/-*  
District and Sessions Judge  
Kullu, H.P.

Endst. No.D&SJ/KLU/E/L.Hol./(57)/2002-  
Copy forwarded for information to:-

10812 Dated:- 25.11.2016

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration)/ Registrar (GAD & Recruitment)/ Registrar (Establishment), Hon'ble High Court of Himachal Pradesh, Shimla -175 101.
2. The Central Project Coordinator, Hon'ble High Court of Himachal Pradesh, Shimla.
3. All the District and Sessions Judges in Himachal Pradesh.
4. The Director, Himachal Pradesh Judicial Academy, Ghandal, District Shimla, H.P. - 171 011.
5. The Member Secretary, HP State Legal Services Authority, SDA Complex, Kasumpti, Shimla - 171 009.
6. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Kangra at Dharamshala.
7. The President, District Consumer Disputes Redressal Forum, Shimla/ iMandi/ Kangra at Dharamshala/ Una.
8. The Deputy Commissioners, Kullu/ Lahaul-Spiti at Keylong.
9. The Superintendents of Police, Kullu/ Lahaul-Spiti at Keylong.
10. The Superintendent of Police, State Vigilance and Anti Corruption Bureau, Mandi, H.P. - 175 001
11. All the Judicial Officers of this Division.
12. The Mobile Traffic Magistrate, Mandi and Kullu Districts at Mandi, H.P. 175 001.
13. The Deputy Superintendent of Police, State Vigilance and Anti Corruption Bureau, Kullu, H.P.
14. The District Attorney, Kullu/ the ADA, Manali.
15. The Presidents, Bar Associations, Kullu/ Manali.
16. The Reader Grade-I/ Translator/ Civil Nazir (Accounts)/ Record Keeper/ Criminal Ahlmad/ Civil Ahlmad, of this office.
17. The System Officer, of this office, with request to upload the same on the website of this Division, for information of all concerned.
18. Notice Board of this Court.
19. Guard file.

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District and Sessions Judge  
Kullu, H.P.